

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.05.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/4/241/AMR/2024		Sec 241 & 242 of Companies Act, 2013 R/w Rule 11 of the NCLT	Sri.Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr Vs Sunray Green Space Private Limited & Ors
	IA (Companies Act)/7/2024	U/Rule 11 of NCLT Rules, 2016	Mr. Veera Bhoga Vasantha Rayalu Sabbavarapu & Another Vs. Sunray Green Space Private Limited & 6 Others

**ORDER**

**Present:** Mr. Nitish Bandari, Ld. Counsel for the Petitioners.  
Ms. Rishika Kumar & Mr. Amir Bavani, Ld. Counsels for R1.  
Mr. S. Ravi, Ld. Sr. Counsel along with Mr. Naresh Kumar Sangam, Ld.Counsel for R2 to R5.  
None appears for R6 & R7.

Counter of R1 & R2 filed. It is stated by the Ld. Sr. Counsel for R2 to R5 that he has been filed an adoption memo on behalf of R3 to R5, adopting the counter of R2. For filing rejoinder, if any, within next 3 weeks. List the matter on 07.08.2024.

**IA (Companies Act)/7/2024:**

**Present:** Mr. Nitish Bandari, Ld. Counsel for the Petitioners.  
Ms. Rishika Kumar & Mr. Amir Bhavani, Ld. Counsels for R1.  
Mr. S. Ravi, Ld. Sr. Counsel along with Mr. Naresh Kumar Sangam, Ld.Counsel for R2 to R5.  
None appears for R6 & R7.

Counter of R1 & R2 filed. It is stated by the Ld. Sr. Counsel for R2 to R5 that he has been filed an adoption memo on behalf of R3 to R5, adopting the counter of R2. For filing rejoinder, if any, within next 3 weeks. List the matter on 07.08.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**